

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:4473
ANSWERED ON:30.08.2011
DISPOSAL OF CWG ITEMS
Owaisi Shri Asaduddin

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government/Organising Committee of the Commonwealth Games (CWG) has handed over/dispose of some article, equipments and other valuable items purchased for conducting the CWG to Government/other agencies including Sports Authority of India at depreciated value;
- (b) if so, the details thereof; item-wise;
- (c) the total revenue generated from the sale of such articles and equipments;
- (d) whether some equipment installed at different stadia are lying useless; and
- (e) if so, the total loss likely to be suffered by the Government on this count?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI AJAY MAKEN)

- (a) Yes, Madam. The assets of the Organizing Committee now vest with the Government. The assets are in the process of being handed over to Government Departments and Government Agencies and some local bodies. The depreciated value of assets transferred to Government Departments/Agencies is adjusted against loan outstanding of Organizing Committee (OC) to Government. In respect of local bodies, the depreciated value is to be recovered from them by the OC and deposited in Government Account.
- (b) The required details are given in the Annexure.
- (c) The depreciated value of the items transferred to Government Departments/Agencies is adjusted against loan provided to OC by Government. The depreciated value of items transferred to local bodies such as New Delhi Municipal Council (NDMC) is to be deposited in Government Account.
- (d) No, Madam.
- (e) Does not arise.